

12.10 hrs.

PAPERS LAID ON THE TABLE

GUJARAT COOPERATIVE SOCIETIES (AMENDMENT) RULES, 1974

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY AND
CIVIL SUPPLIES (SHRI A. C.
GEORGE): I beg to lay on the Table:

A copy of the Gujarat Cooperative Societies (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. GHKH-192/74-CPS-1474-GS-1628-B in Gujarat Government Gazette dated the 20th December, 1974, under sub-section (4) of section 168 of the Gujarat Cooperative Societies Act, 1961 read with clause (c) (iii) of the Proclamation dated the 9th February, 1974, issued by the President in relation to the State of Gujarat. [Placed in Library. See No. LT-9321/75].

ANNUAL REPORTS OF INDIAN STANDARDS INSTITUTE, NEW DELHI FOR 1968-69 AND 1973-74, AND REVIEWS AND ANNUAL REPORTS OF HINDUSTAN SALTS LTD. AND SAMBHAR SALTS LTD., JAIPUR FOR THE YEAR ENDED THE 30TH SEPTEMBER, 1973

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY AND
CIVIL SUPPLIES (SHRI B. P.
MAURYA): I beg to lay on the Table:

1. (i) A copy of the Annual Report (Hindi and English versions) of the Indian Standards Institution, New Delhi, for the year 1968-69.

(ii) A copy of the Annual Report (Hindi and English versions) of the Indian Standards Institution, New Delhi for the year 1973-74.

(iii) A statement (Hindi and English versions) showing reasons for delay in laying the Report mentioned at (1) above. [Placed in Library. See No. LT-9322/75].

2. A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Hindustan Salts Limited, Jaipur, for the year ended 30th September, 1973.

(ii) Annual Report of the Hindustan Salts Limited, Jaipur, for the year ended 30th September, 1973 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(b) (i) Review by the Government on the working of the Sambhar Salts Limited, Jaipur, for the year ended 30th September, 1973.

(ii) Annual Report of the Sambhar Salts Limited, Jaipur, for the year ended 30th September, 1973 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-9323/75].

NOTIFICATION UNDER CENTRAL EXCISE RULES, 1944 AND DETAILED DEMANDS FOR GRANTS OF CERTAIN CENTRAL MINISTRIES FOR 1975-76

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
PRANAB KUMAR MUKHERJEE):
I beg to lay on the Table:

1. A copy of Notification No. G.S.R. 15(E) (Hindi and English versions) published in Gazette of India dated the 18th March, 1975 issued under the Central Excise Rules, 1944, together with an explanatory memorandum. [Placed in Library. See No. LT-9324/75].

2. A copy each of the detailed Demands for Grants (Hindi and